

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

Corrigendum to Public Notice No. 09/2015-2020 dated 14.05.2018

New Delhi,
The 14, June, 2018

In the Public Notice No. 09/2015-2020 dated 14.05.2018, the following corrections have been made:-

1. The word **Appendices** in the **Subject** and **Paragraph 1** may be read as **ANF**.
2. Paragraph 5 may be read as under:-

"Amendments are made to ANF-4F and ANF-4G. The revised ANFs are annexed to this Public Notice"


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

[Issued from File No. 01/94/180/078/AM19/PC-4
and File No- 01/94/180/019/AM19/PC-4]